

Theft/Burglary Inclusion Clause

It is hereby understood and agreed, subject otherwise to the terms, conditions and exclusions of the Policy and endorsed hereon, that policy is extended to cover loss by theft or burglary during or after occurrence of a fire, notwithstanding anything stated to the contrary in the printed conditions of the policy.

The indemnity provided herein shall be subject to the limit of indemnity as specified in The Schedule.